



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 03.08.2023

### NOTICE

Please take notice that the following matters listed in Court-IV on 04.08.2023 at 02:00 PM will not be taken up. The next date will be notified later.

| S. No.    | Case No.  | Name of the parties  | Counsel for Appellants | Counsel for Respondents  |
|-----------|---|--|------------------------|--|
| <b>1.</b> | Comp. App. (AT)<br>(Ins) No. 37 of<br>2021<br><br><b>(PH)</b>                         | IDBI Bank Ltd.<br>Vs.<br>Sudip Bhattacharya,<br>Liquidator of Tag Offshore Ltd.  | Anshuj Dhingra         | Dhrupad Vaghani<br>Amir Arsiwala   |
| <b>2.</b> | Comp. App. (AT)<br>(Ins) No. 444 of<br>2022 & I.A. No.<br>3802 of 2022<br><b>(PH)</b> | Rakesh Kumar Gupta<br>Vs.<br>Straight Edge Contracts Pvt. Ltd.<br>Through its Resolution Professional &<br>Ors.<br><br><b>With</b>   | Abhishek Anand         | Sanjay Bhatt<br>Sahil Monga-R1<br>Apoorva<br>Choudhary-R2<br>Akshay M Gupta-<br>R8 |
| <b>3.</b> | Comp. App. (AT)<br>(Ins) No. 651 of<br>2022<br><br><b>(PH)</b>                        | Straight Edge Contracts Pvt. Ltd.<br>Through Resolution Professional Ankit<br>Kishore Sinha<br>Vs.<br>Rakesh Kumar Gupta<br>Resolution Professional for Three c<br>Universal Developers Pvt. Ltd. & Ors. | Sahil Monga            | Abhishek Anand<br>Nipun Gautam-R1<br>Hemant Chaudhri-R2                            |

|           |  |  |               |   |
|-----------|--|--|---------------|---|
|           |  | <b>With</b>  |               |   |
| <b>4.</b> | Comp. App. (AT)<br>(Ins) No. 370 of<br>2022<br><br><b>(PH)</b>   | Three C Shelters Pvt. Ltd.<br>Through Its Resolution Professional<br>Mr. Chander Prakash<br>Vs.<br>Orris Infrastructure Pvt. Ltd.<br><br><b>With</b> | Sanjay Bhatt  | R.K Gupta<br>Ekansh Mishra<br>Swarlipi Deb Roy<br>Akshay M Gupta                    |
| <b>5.</b> | Comp. App. (AT)<br>(Ins) No. 602 of<br>2022 & I.A. No.<br>2900 of 2023<br><br><b>(PH)</b>  | Greenopolis Welfare Association<br>Vs.<br>Three C Shelters Pvt. Ltd. & Anr.<br><br><b>With</b>   | Pooja Mahajan | Apoorva<br>Chowdhury<br>Sanjay Bhatt-R1<br>Prabhas Bajaj-R2                         |
| <b>6.</b> | Comp. App. (AT)<br>(Ins) No. 1379 of<br>2022 & I.A. No.<br>4311, 4312, 4733<br>of 2022<br><br><b>(With Defects)</b><br><b>(PH)</b> | Girish Chander Joshi<br>Vs.<br>Orris Infrastructure Pvt. Ltd. & Ors.   | Raj Kamal     | Abhishek Anand<br>Nipun Gautam<br>Hemant Chaudhri<br>Sanjay Bhatt<br>Akshay M Gupta |

By order of Hon'ble Chairperson

-Sd/-

Registrar